

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. IA 1486/2024 in C.P. (IB)/786(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2024**

NAME OF THE PARTIES:- IA 1486/2024 Allcheckdeals India Private
Limited
Vs.
4b Networks Private Limited
IN THE MATTER OF
Krishkan Investment Private Limited
V/s
4B Networks Private Limited

**Section: Rule 11 of NCLT, 2016,19(2) U/s 7 of Insolvency and Bankruptcy Code,
2016**

ORDER

IA 1486 of 2024

Present:- Sr. Counsel, Zal Andhyarujina a/w Sanseev Sharma, Vaibhav Karrar,
Anirudh Gandhi, Vaishali Goyal, Aranksha Agarwal and Megha
Khandelwal appeared for the Applicant through VC.
Counsel, Kunal Kanungo a/w Tanushree sogani and Atishay jain
appeared for the Respondent no. 2 through VC.
Counsel, Geeta Toraskar appeared for the RP/Respondent no. 1 through
VC.

By consent of the Counsel for the parties list this matter for hearing on **25.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)